

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-100/2022/9398 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Sangeeta Gogoi Bora,
District & Sessions Judge,
Dibrugarh.

Dated Guwahati the ¹⁶17 September, 2024.

Sub: **Station leave permission**

Ref:- Your letter no. DJD/4103/2024 dated 12.09.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the evening of 14.09.2024 till morning of 17.09.2024, along with the official vehicle, at own cost.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-100/2022/9399 /A, dated , 17-09-24

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

